

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C. P(1B) No.590/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	Premier Enclave Pvt.Ltd.-Vs- Balaji Polysacks Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. URMLLA CHAKRABORTY, Adv. }
 2. VARUN GARG, Adv. }
 For the financial creditor
 6.12.18

Abik Banerjee, Adv
 Rajib Mullick, Adv
 Rakesh Sarker, Adv } Corporate Debtor
 Rakesh Sarker
 6/12/2017

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard. Reserved for order.

Sd
 (Jinan K.R.)
 Member (J)

gpc
 (V.P.Singh)
 Member (J)